

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT-I)  
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **19.07.2021 at 10.30 A.M**  
THROUGH VIDEO CONFERENCING

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**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)  
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

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IA/MA/IBA/TCP/TCA/CP/CA No : IA/101/2021 IN CP/158/IB/2018  
NAME OF PETITIONER : S Cedric Vivek  
NAME OF RESPONDENT : R Raghavendran (RP) of M/s Spring Field Shelters Pvt Ltd  
SECTION : Sec 60(5) Of IBC 2016

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**ORDER**

The Applicant is represented by Ms. S. Harinyi, Advocate and the Respondent / RP is represented by Ms. Deepa Mariappan, Advocate through video conferencing platform.

Learned Counsel for the Respondent states that counter has been filed belatedly in the Registry. Hence an Application to condone the delay in filing the counter has been filed and the same is pending for adjudication.

List this matter on **27.08.2021** together with the other connected Application.

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**(ANIL KUMAR B)**  
MEMBER (TECHNICAL)

-sd-

**(R. SUCHARITHA)**  
MEMBER (JUDICIAL)